

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 36/18 in CP No.74/17	-	For hearing on IA	241	Metmin Investments Holdings Ltd. Vs Rinac India Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Pgaween Kumar  
Khaitem Ego.

Petitioner

SIDDHARTH SUMAN

RESPONDENTS

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 189/17 is actually listed today for orders. However, Counsel for Petitioner has filed an application on 16/02/2018 which is numbered as I.A 36/18. Therefore, the orders could not be prepared in I.A 189/17. Counsel for Respondent informed that, he has received copy of I.A 36/18 and requested time to file objections, list it for filing objection on 09/03/2018. I.A 189/17 which was already heard by the Tribunal on both sides. Therefore, list I.A 189/17 for orders on 09/03/2018.

**Member (T)**

**Member (J)**